

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 355/2022**

IN THE MATTER OF:

HARI

.... APPLICANT

VERSUS

GOVT. OF NCT OF DELHI

.... RESPONDENTS

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Filed Through



JYOTI MENDIRATTA
Advocate for the Respondent

Date:10.04.2023

Place: New Delhi

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 355/2022**

IN THE MATTER OF:

HARI

.... APPLICANT

VERSUS

GOVT. OF NCT OF DELHI

.... RESPONDENTS

**STATUS REPORT ON BEHALF OF THE DEPUTY CONSERVATOR
OF FORESTS, SOUTH FOREST DIVISION, DEPARTMENT OF
FORESTS AND WILDLIFE, GOVERNMENT OF NATIONAL
CAPITAL TERRITORY OF DELHI.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That, the above-mentioned matter was taken up by this Hon'ble Tribunal on 20.05.2022 and pleased to constitute a Joint Committee comprising of DPCC, Municipal Corporation, Delhi and Department of Forest and Wildlife. The joint Committee was directed to observe:
 - a) *“Whether there is any green belt near Max Hospital Saket, New Delhi,*
 - b) *whether there is any encroachment on any part of the green-belt,*
 - c) *whether any trees have been cut and removed from the green-belt,*
 - d) *whether any person has stored any scrap material or any other equipment or goods in the encroached area; and*
 - e) *whether any plastic, polythene bags or electric wires were/are being burnt in the area.”*
2. That in compliance with the direction dated 20.05.2022, Tree Officer (South) directed the forest guard to inspect the site with regards to tree offence. The inspection was duly carried out. While inspecting it was observed that there is a Kabristan named Qadeem Muslim Kabristan near the hospital but no tree offence was found to have occurred in the area.

A copy of the inspection report dated 07.06.2022 supported by photographs and Google Earth Images is annexed herewith as **Annexure-1**.

3. That in compliance with the above-mentioned direction dated 20.05.2022, the joint committee visited the site, but the inspection could not be completed due to a law-and-order problem. To avoid law and order problems, Police protection was also sought by the inspecting team. A copy of the inspection report dated 08.06.2022 is enclosed herewith as **Annexure-2**.
4. That afresh inspection was carried out on 22.06.2022 by the officials of DPCC and the Deputy Conservator of Forest (South). To protect the inspecting team, Delhi Police provided assistance. MCD officials did not join the inspection.

The relevant extract of the observations of the team reads as under: -

1. *“Ownership of the land mentioned in the said complaint is not be identified as no official was present from the Revenue Dept., Delhi.*
2. *As informed by the official of the Forest Department the land is assumed to be deemed forest land (area approx. 06 hectares).*
3. *On the land some juggies were present behind the Kadeem Zari Muslim Eidgah, Hauz Rani Village.*
4. *During the survey of these jhuggi in the land, scrap material shops wereoperating by the people living in these juggis.*
5. *Plastic, polythene bags and other dump material were found dumped in this land.*
6. *Some trees found to be naturally fallen.*
7. *No burning of plastic, polythene bags or electric wires was observed.*
8. *No paper/documents were provided by the people living in these jhuggi/ scrap shops when asked. Therefore it seems to be that they have encroached in this land.”*

A copy of the inspection report dated 22.06.2022 is enclosed herewith as **Annexure-3**.

5. That DPCC issued letters to the Conservator of Forests on 28.06.2022 to take necessary action. In this regard, letters dated 15.7.2022, 03.8.2022, and 26.09.2022 were sent to the DDA by Dy. Conservator of Forests (as it is a land-owning agency of the Green Belt area behind Max Hospital Saket New Delhi) in regards to carrying out a joint inspection along with officials of South Forest Division in order to conduct an enumeration of all the trees standing in the said area so that the same could be filed before the Hon'ble National Green Tribunal. However, till date reply from DDA is still awaited.

A copy of the letter dated 28.06.2022 issued by DPCC and the letters dated 15.7.2022, 03.8.2022, 26.09.2022 issued by DCF (South) are annexed herewith as **Annexure-4 (Colly)**

6. That Tree Officer (South) directed the Dy Range Officer (DRO) to inspect the site along with Delhi Development Authority. The inspection was duly carried out in presence of Sh. Vijay Kumar, DRO, Forest Department, Sh. Murlidhar, Dy Dir(Hort) DDA, Asstt. Dir(Hort) DDA, SO (Hort) DDA on 30.09.2022. While inspecting it was observed that there is a Kabristan named Qadeem Muslim Kabristan near the hospital surrounded by various species of trees. Dump materials were found dumped on this land and some encroachment was also found. The Staff of the DDA informed the DRO that for taking further steps, they have to consult the matter with the higher rank officers. A copy of the inspection report dated 30.09.2022 supported by photographs is annexed herewith as **Annexure-5.**
7. It is submitted that after the Joint inspection dated 30.09.2022, till date no communication has been received from the DDA with regards enumeration list with the numbering of trees on the site to this office. Therefore, letters dated 07.11.2022, 22.11.2022, and 02.12.2022, 06.12.2023 were written to the DDA. DDA has not responded to the above-mentioned letters.

Copies of the letters dated 07.11.2022, 22.11.2022, 02.12.2022, 06.09,2023 issued by DCF (South) are annexed herewith as **Annexure-6 (Colly)**

8. It is humbly submitted that the Dy. Conservator of Forests (South) has the highest respect and regard for the orders of this Hon'ble Court. The present Status Report and its annexures are being placed before this Hon'ble Court for its consideration and further directions, if any.



(Mandeep Mittal, IFS)
Dy. Conservator of Forests (South)

Date: 1004.2023

Place: New Delhi

To,

The DCF (South),
Tughlakabd, New Delhi

Sub:- Inspection report at behind Max Hospital, Saket, New Delhi.

Sir,

This is to inform you that an inspection has been carried out at behind Max Hospital, Saket, New Delhi regarding tree offence complaint received to this office.

While inspection it was observed that there is a Kabristan named Qadeem Muslim Kabristan near to the hospital but no such tree offence found to be occurred in the area. Inspection Photographs and Google Earth Images are attached for reference.

The above report is being submitted for kind perusal.

Yours faithfully

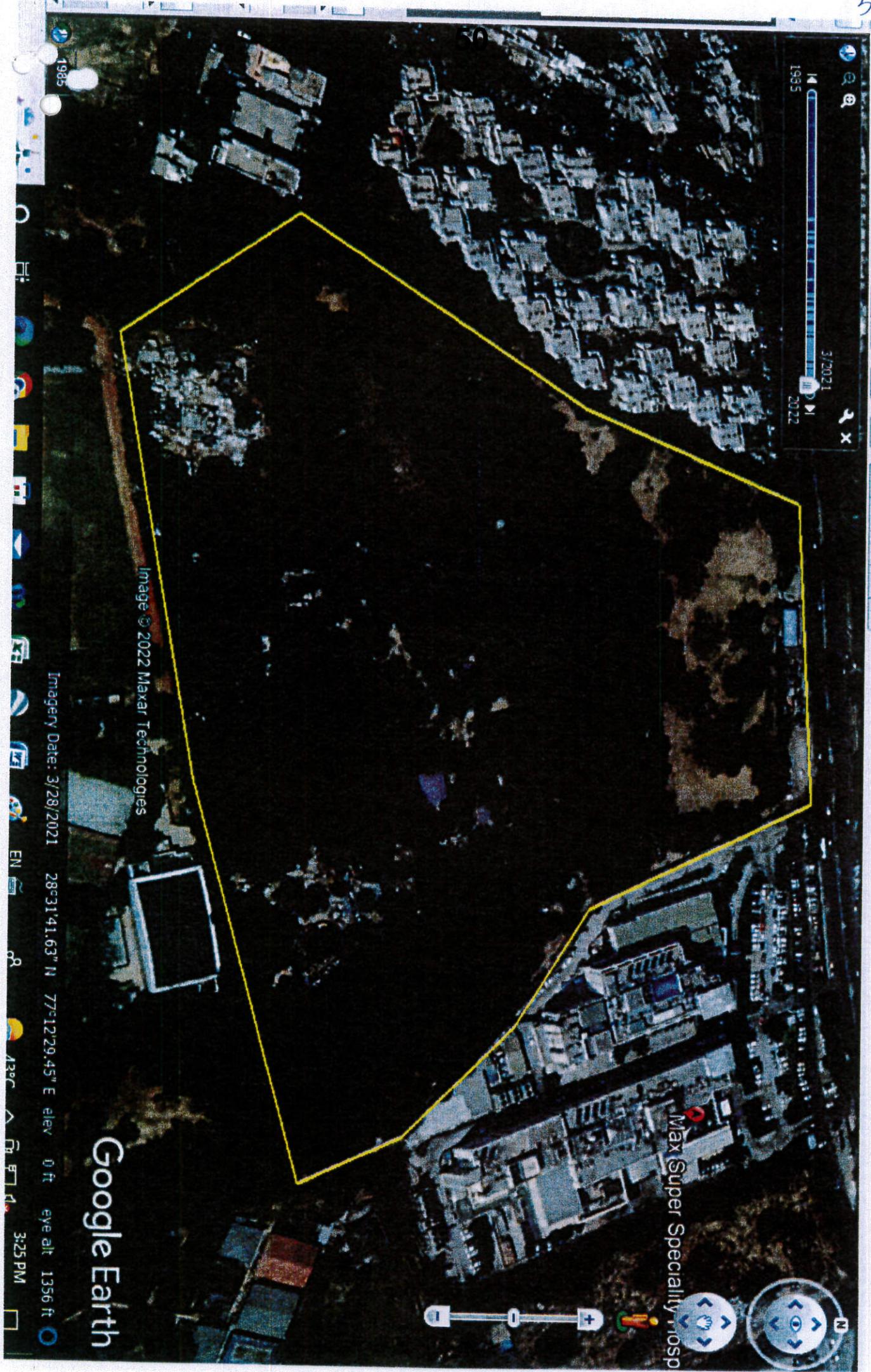
Anurag
7/6/22

Anurag Sharma
F.G.(TOC)



5x





200



Image © 2022 Maxar Technologies

Max Super Speciality Hosp

Google Earth

Imagery Date: 5/21/2020

28°31'41.49" N 77°12'30.17" E elev

0 ft eye alt 1356 ft

3:25 PM

50



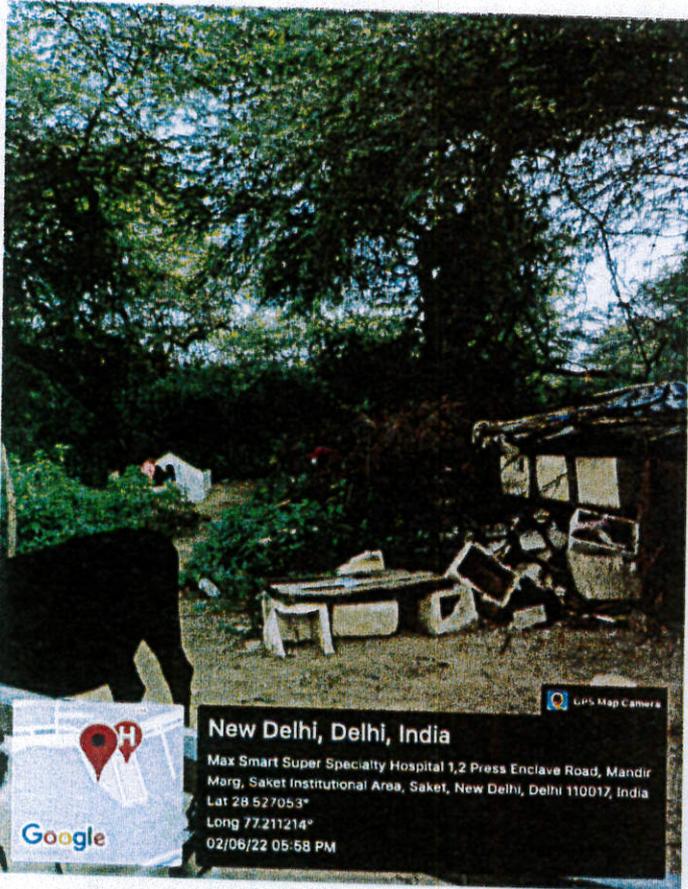
9/20/19
2022

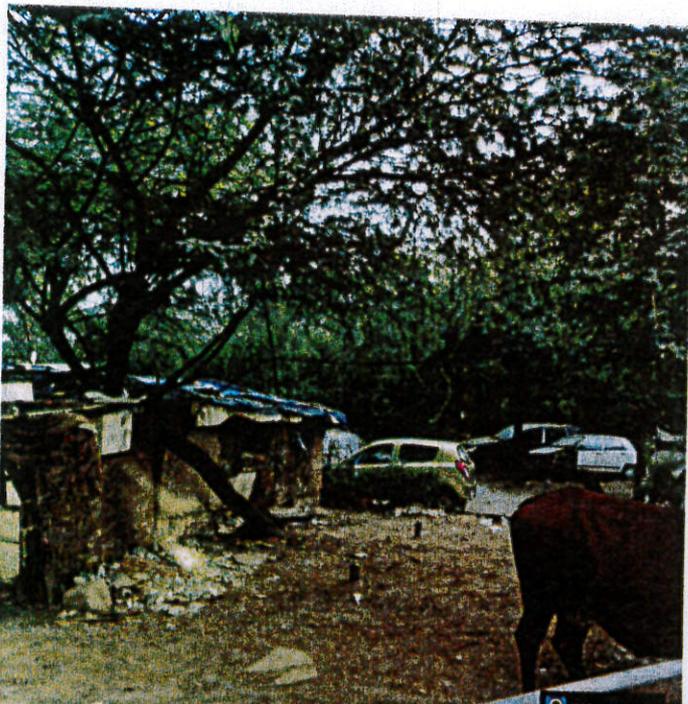
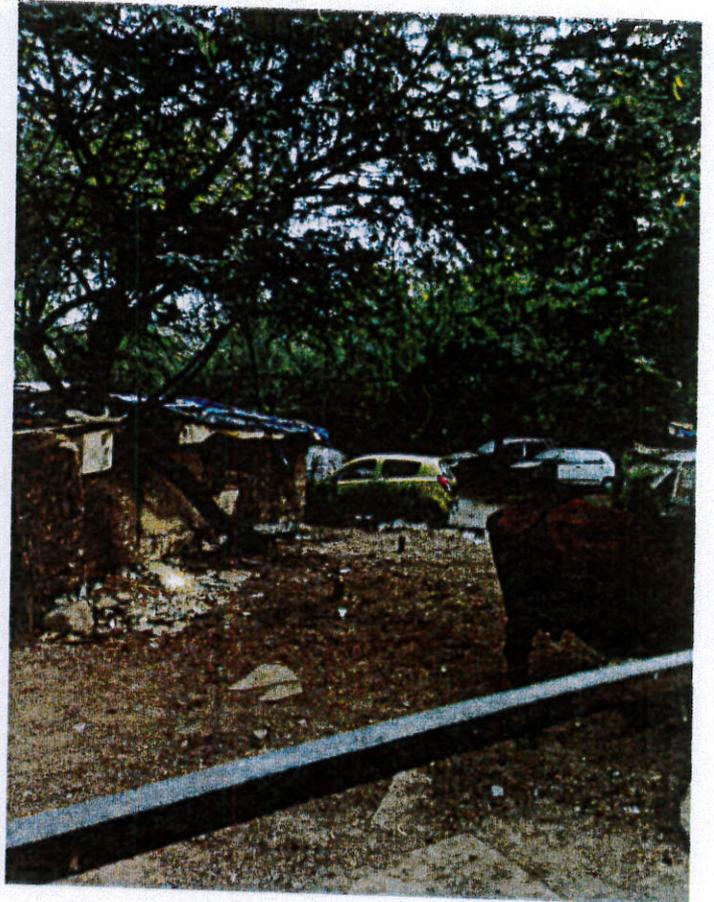
Image © 2022 Maxar Technologies

Imagery Date: 9/18/2019 28°31'41.40" N 77°12'30.01" E elev 0 ft eye alt 1356 ft

Google Earth

Max Super Speciality Hosp

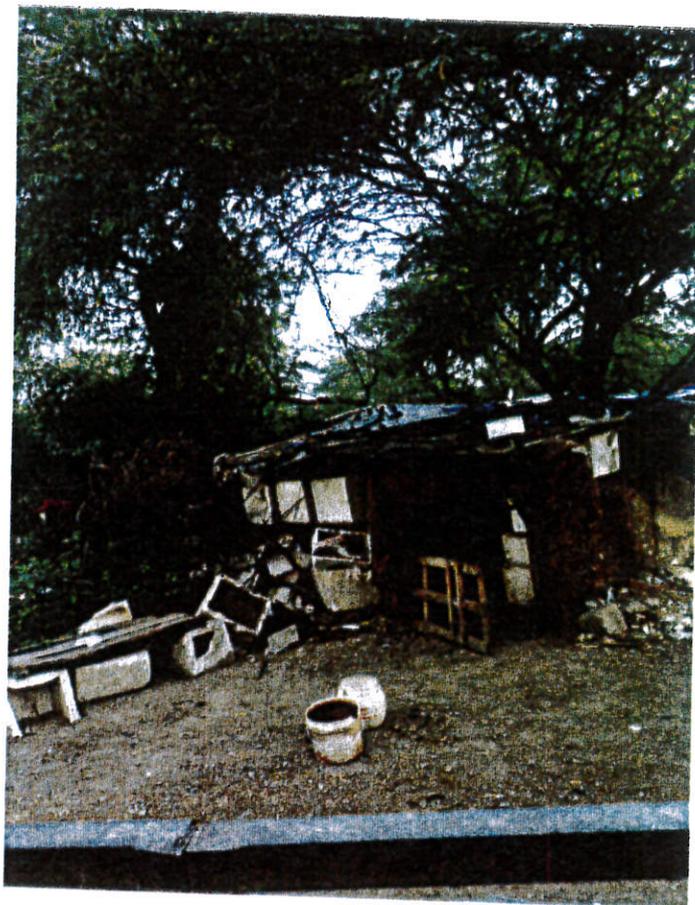
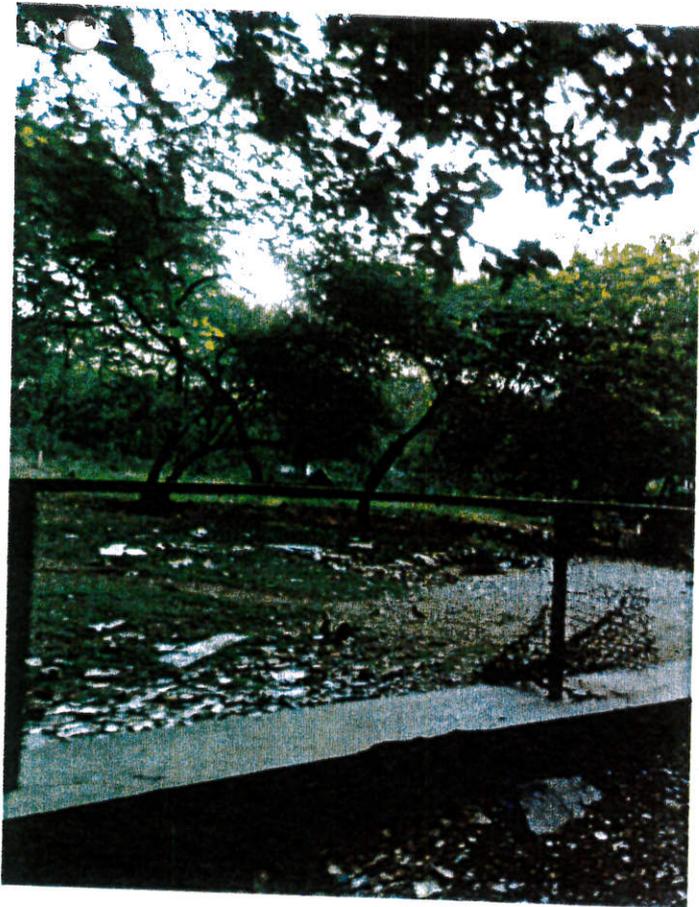




New Delhi, Delhi, India
Max Smart Super Specialty Hospital 1,2 Press Enclave Road, Mandir Marg, Saket Institutional Area, Saket, New Delhi, Delhi 110017, India
Lat 28.527032°
Long 77.211235°
02/06/22 05:58 PM





REPORT 57

Compliance of Hon'ble NGT Order dated 20.05.2022 in O.A NO. 355/2022 titled as Hari Vs GNCTD joint Inspection was carried out by officials of DPCC, MCD, DFO, on 08/06/2022.

The matter is regarding Cutting of Trees, Stored Scrap materials, Burning Plastic, Polythene & Electricity Wires behind graveyard near MAX HOSPITAL, SAKET, Delhi.

Following officials were present

1. Shivamsh Verma, DPCC.
2. RAJ KUMAR, DPCC
3. pranish Thakore A.E (M.C.D)
4. Anurag Sharma I.O. (Tree Office Cell/Forest Deptt)
5. Javed (J.E., M.C.D.)
6. Dharmraj Lodam (S.O Horticulture M.C.D)
7. Swamdas Singh ADH MCD

- ⊛ Since there is law & Order issue, inspection could not be carried out properly.
- ⊛ Land owning Agency was also not clear / Anonymous DPA may also be present on the next inspection.
- ⊛ Law Security measures Police Protection may also be required.

Akhya
8/6/22
IO (Forest Deptt)

Tand
J.E./M.C.D.
08/6/22

S/O (H) M.C.D
08/6/22

ADH M.C.D.
08/6/22

Javed
08/6/22
TECHNICAL

Shivamsh
08/6/22
(DPCC)

Ramkhan
08/06/2022
(DPCC)

DATED:- 22/06/2022

ATTENDANCE SHEET OF JOINT INSPECTION IN COMPLIANCE TO THE ORDERS OF HON'BLE NGT IN OA NO. 355/2022 TITLED "HARI VS GOVT. OF NCT OF DELHI"

No	NAME	DESIGNATION	MOB. NO.	SIGN
1.	NIKUNJ MALIK	JEE, DPCC	8851100132	<u>Nikunj Malik</u>
2.	RAVI KUMAR	TE, DPCC	8010254553	<u>Ravi Kumar</u>
3.	ANURAG SHARMA	IO, Forest Dept.	9719959180	<u>Anurag Sharma</u>
4	ASI Girraj Singh	PS Saket	- 9911180051	<u>Girraj Singh</u>
5	ASI Raghuvir Singh	PS Saket	- 8375035086	<u>Raghuvir Singh</u>
6	HC Nabin Ram	P. S Saket	9999525816	<u>Nabin Ram</u>

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In compliance of Hon'ble. NGT order dated 20.05.2022 in G.A No-355/2021 titled as "Hari vs GNCTO" joint inspection was carried out by the officials of DPCC, Deputy Commissioner of Forest (South) & Delhi Police Personnel on 22/6/22

- Following were the observations/Facts gathered during inspection:-
- 1) Ownership of the Land mentioned in the said Complaint is not identified as no official was present from Revenue Dept., Delhi.
 - 2) As informed by official of Forest Dept. The land is assumed to be deemed forest (Area Approx. 6 hectares).
 - 3) On the land some jugghis were present behind Kadeem Zerie muslim Eid gaah, hanz Rani Village.
 - 4) During the survey of these jugghis in the land, scrap material shops were operating by the peoples living in these jugghis. Plastic, polythene bags and other dump materials were found dumped in this land.
 - 5) Some trees found to be naturally fallen.
 - 6) No burning of Plastic, polythene bags or electric wires were observed. No paper/documents were provided by the people living in these jugghis/scrap shops, when asked. Therefore it seems to be that they have encroached in this land.

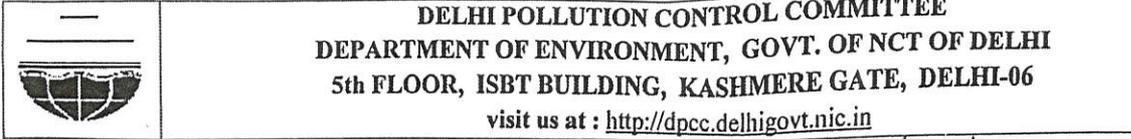
NIKHIL Malik
22/6/22
(JEE DPCC)

Ranabhan
TG, DPCC

Pratima
IO (Forest Dept)

JP
PS Jalandhar

By Speed Post



DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-06
 visit us at : <http://dpcc.delhigovt.nic.in>

F.No.DPCC/CMC-II/NGT/OA-355/2022/1174-76

Dated: 28/06/2022

To,

1. **The Commissioner,
Municipal Corporation of Delhi,
Dr. S.P. Mukherjee Civic Center,
JLN Marg, New Delhi-110002**
2. **Conservator of Forests
Department of Forests and Wildlife,
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I.P. Estate, New Delhi-110002**
3. **SDM (Hauz Khas),
Revenue Department,
GNCTD,
M.B. Road,
Saket, New Delhi**

Sub:- Compliance to the orders of Hon'ble NGT in OA No. 355/2022 titled "Hari Vs Govt. of NCT of Delhi."

Sir,

This is with reference to the orders of Hon'ble NGT dated 20.05.2022 in OA No. 355/2022 titled "Hari Vs Govt. of NCT of Delhi." regarding encroachment upon land behind graveyard near Max Hospital, Saket, New Delhi and cutting Neem, Babool, Peepal and other trees from the green-belt and have stored scrap material besides burning plastic, polythene bags and electricity wires which results in emission of poisonous gases causing air pollution. Hon'ble NGT directed for a joint inspection of the site to cover following aspects:-

1. Whether there is any green-belt near Max Hospital Saket, New Delhi.
2. Whether there is any encroachment on any part of the green-belt.
3. Whether any trees have been cut and removed from the green-belt.
4. Whether any person has stored any scrap material or any other equipment or goods in the encroached area.
5. Whether any plastic, polythene bags or electric wires were/are being burnt in the area.

Accordingly, a joint inspection team was constituted comprising of officials from Department of Forests & Wildlife, MCD and DPCC.

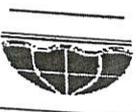
Inspection of the above said site was conducted on 08.06.2022 by the joint team but the said inspection/survey could not be completed due to law and order issue. Therefore, re-inspection of the said site was conducted on 22.06.2022. During the inspection, encroachment including some jhuggis was observed on the above mentioned site besides presence of scrap material shops. Plastic, polythene bags and other dump material were found dumped in the said land. Some fallen trees were also found perhaps naturally.

As the matter pertains to encroachment on MCD land/deemed forest land, therefore you are requested to kindly take necessary action at your end and provide an Action Taken Report in the matter by 08.07.2022 so that the same could be filed before Hon'ble NGT before next date of hearing on 16.08.2022.

Yours sincerely,

Encl: Copy of Joint Inspection Report dated 22.06.2022.

Ajeeta
 (Ajeeta Daya Agrawal)
 Incharge, (CMC-II)

	By Speed Post
	DELHI POLLUTION CONTROL COMMITTEE DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI 5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-06 visit us at : http://dpcc.delhigovt.nic.in

F.No.DPCC/CMC-II/NGT/OA-355/2022/

1181-83

Dated:

15/7/22

To,

REMINDER

1. The Commissioner,
Municipal Corporation of Delhi,
Dr. S.P. Mukherjee Civic Center,
JLN Marg, New Delhi-110002
2. Conservator of Forests
Department of Forests and Wildlife,
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I.P. Estate, New Delhi-110002
3. SDM (Hauz Khas),
Revenue Department,
GNCTD,
M.B. Road,
Saket, New Delhi

Sub:- Compliance to the orders of Hon'ble NGT in OA No. 355/2022 titled "Hari Vs Govt. of NCT of Delhi."

Sir,

Kindly refer to this office letter dated 28.06.2022 (Copy enclosed) seeking ATR in Hon'ble NGT matter OA No. 355/2022 titled "Hari Vs Govt. of NCT of Delhi."

In this regard, it is submitted that no ATR has been received till date. As this matter is getting delayed, you are requested to kindly look into the matter and provide an Action Taken Report in this matter by 20.07.2022 so that the same could be filed before Hon'ble NGT before next date of hearing on 16.08.2022.

Encl: As above.

Yours sincerely,


(Ajeeta Dayal Agrawal)
Incharge, (CMC-II)



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DELHI POLLUTION CONTROL COMMITTEE
DEPARTMENT OF ENVIRONMENT, GOVT. OF NCT OF DELHI
5th FLOOR, ISBT BUILDING, KASHMERE GATE, DELHI-06

19

visit us at : <http://dpcc.delhigovt.nic.in>

Dated: 03/8/22

F.No.DPCC/CMC-II/NGT/OA-355/2022/

15/6/22

REMINDER-III

To,

1. The Commissioner,
Municipal Corporation of Delhi,
Dr. S.P. Mukherjee Civic Center,
JLN Marg, New Delhi-110002
2. Conservator of Forests
Department of Forests and Wildlife,
Govt. of NCT of Delhi
A-Block, 2nd Floor, Vikas Bhawan,
I.P. Estate, New Delhi-110002

Sub:- Compliance to the orders of Hon'ble NGT in OA No. 355/2022 titled "Hari Vs Govt. of NCT of Delhi."

Sir,

Kindly refer to this office letter dated 28.06.2022 (Copy enclosed) alongwith joint inspection report dated 22.06.2022 and reminder dated 15.07.2022^{25.07.22} (Copy enclosed) seeking ATR in Hon'ble NGT matter OA No. 355/2022 titled "Hari Vs Govt. of NCT of Delhi."

However, no ATR has been received from your department till date. As this matter is getting delayed, you are requested to kindly look into the matter and provide an Action Taken Report urgently so that the same could be filed before Hon'ble NGT before next date of hearing on 16.08.2022.

Yours sincerely,

Encl: As above.


(K. Kumar)
Environmental Engineer
(CMC-II)

e/c

**MAHATMA GANDHI INSTITUTE FOR
COMBATING CLIMATE CHANGE
(Govt. of NCT of Delhi)
Alipur – Palla Road, Bakoli, Delhi – 110036**

Ref. No. MGI/AP(EE)/Trg/2021-22/ 1064

Date: 26.09.2022

To,

The Dy. Conservator of Forests,
South Forest Division,
Dept. of Forests and Wildlife,
Karnal Singh Shooting Range,
Tuglaqabad, Delhi-66.

**Sub: Compliance of Hon'ble Delhi High Court order dated 01.09.2022 passed in
"Cont. Cas(C) 660/202: New Delhi Nature Society vs. Vinay Sheel Saxena"-
Organising fortnightly Workshops-Reg.**

Sir,

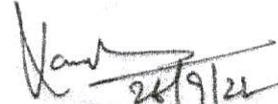
This has reference to the Hon'ble Delhi High Court's directions to conduct fortnightly Workshops (half day) at the Yamuna Biodiversity Park, the Aravali Biodiversity Park as well as in the Southern Ridge and the Central Ridge to make the officers from different departments aware of the requirement of preserving the ecology of the city.

In compliance of the aforesaid directions of the Hon'ble Delhi High Court, MGICCC organise few fortnightly workshops at South Forest Division in Physical/face to face mode. The next fortnightly workshop in this regard is proposed to be conducted on October 14, 2022 from 10.30 AM onwards. The resource person/s shall be paid honorarium as per the norms of MGICCC.

Therefore, it is requested to kindly peruse the above proposal and convey your consent for scheduling/organising the workshop as detailed above at your earliest convenience. On receipt of your consent, the registration of participants for the aforementioned event shall be commenced.

Thanking you in anticipation of an early and positive response.

Yours sincerely,



**(Dr. R. Palakurthy)
Coordinating faculty &
Dy. Director (Admn.)/HOO**

Copy to: -

Director, MGICCC for kind information.

सेवा में

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श्री गान उप वन संरक्षक (वाशिंग)
वन एवं वन्य जीव विभाग, दि० सं०
लुगलका बाद, न० दिल्ली

विषय:- Hon'ble NGT Case No 355 | 2022 के संदर्भ में |

महोदय

कार्यालय आदेश संख्या F-85 | DCF (S) | Legal | 22-2
दि० 28/9/22 के संदर्भ में धरित पंथी, मैक्स अस्पताल, सं०
न० दि० के पीछे के क्षेत्र का निरीक्षण किया। मौके पर श्री
मुरलीधर जी, उप निदेशक (उद्यान), दिल्ली विनास प्राधिकरण
उन्के साथ सहामक निदेशक (उद्यान), दि० वि० प्रा०, क्षेत्राधिकारी
(उद्यान), दि० वि० प्रा० भी मौजूद थे। मौके पर देखा कि इस क्षेत्र
एक बड़ा कदीम मुस्लिम कब्रिस्तान बना हुआ है जो काफी
पुराना है। इसके दाईं ओर शान भारती पाठशाला स्कूल है। बा
मैक्स अस्पताल बना है और पीछे की ओर PVR सोबित है।
इस क्षेत्र में काफी संख्या में कबाड के खोखे बने हैं। बीच में एक
मजार भी है यह क्षेत्र लगभग 1/2 से 2.00 km में फैला
है। इसमें काबली कीकर, पापड़ी, नीम, अमलतास, शीसम पसेन्दू
बलामन, खजूर आदि प्रजाति के पौधे हैं। और कई
शादियां भी हैं।

श्री मुरलीधर जी ने बताया कि हम अपने को अधिकारियों
से बात करके जगह की कार्यवाही करेंगे। मौके से हमें कुछ
फोटो भी लिए हैं।

सूचना एवं रिपोर्ट अग्रिम कार्यवाही हेतु प्रस्तुत है।

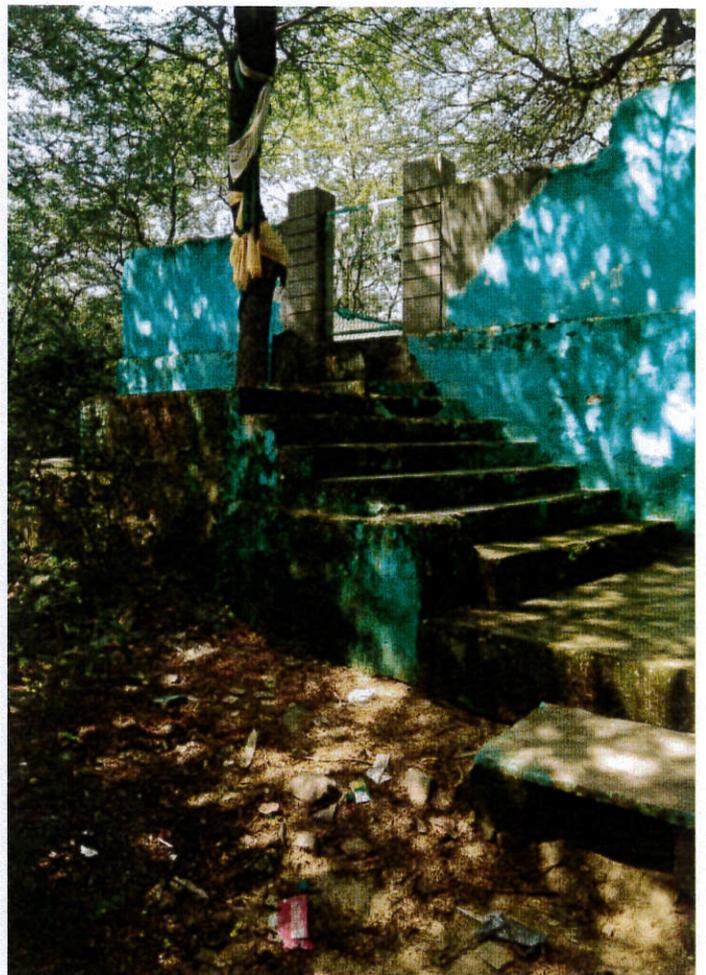
Usual
30/9/22

विजय कुमार उपरैन
वाशिंग वन प्रभाग

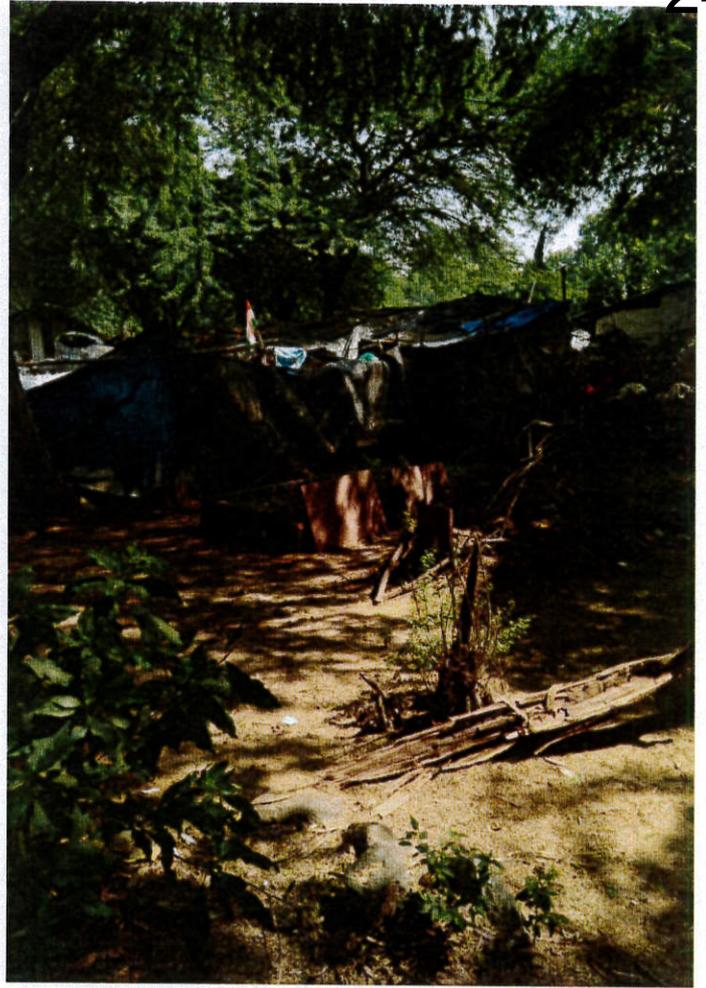


30/9

TL









GOVT. OF NCT OF DELHI
OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD NEW DELHI -110044

F. No. F- 96/TO(S)/TOC-/2021-22/ 13483-85

Dated:- 7/11/22

To,

The Director Horticulture,
Delhi Development Authority,
Vikas Sadan, New Delhi

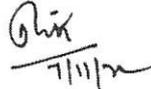
Sub: Letter received from DPCC dated 28.06.2022 in the Hon'ble NGT matter O.A. No. 355/2022 titled as "Hari vs. Govt. of NCT Delhi & Ors."- Reg.

Dear Sir,

This is in reference to letter dated 15.07.2022, 03.08.2022 and 26.09.2022 (Copy enclosed) regarding above stated subject matter.

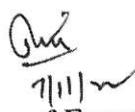
A joint visit was conducted on 30.09.2022 by Sh. Vijay Kumar, DRO, Forest Department, Sh. Murlidhar, Dy Dir(Hort) DDA, Asstt. Dir(Hort) DDA, SO (Hort) DDA. It was informed by the officials of DDA present during the visit that matter would be discussed with senior officers of DDA and decision taken would be intimated to the forest department.

Till date no information has been received from the DDA. Therefore, it is requested to submit enumeration list with numbering of trees on the site to this office within 15 days of receiving of this letter.


7/11/22
Tree Officer/Dy. Conservator of Forests (South)
South Forest Division

Copy to,

1. PS to Principal Chief Conservator of Forests, Govt. of NCT of Delhi for kind information.
2. PA to Conservator of Forests, Govt. of NCT of Delhi for kind information.


7/11/22
Tree Officer/Dy. Conservator of Forests (South)
South Forest Division

Reminder-III,
Urgent Court Matter

GOVT. OF NCT OF DELHI
OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD NEW DELHI -110044

F. No. F- 96/TO(S)/TOC-/2021-22/ 14475-78

Dated:- 2/12/22

To,

The Director Horticulture,
Delhi Development Authority,
Vikas Minar, New Delhi

Sub: Letter received from DPCC dated 28.06.2022 in the Hon'ble NGT matter O.A. No. 355/2022 titled as "Hari vs. Govt. of NCT Delhi & Ors."- Reg.

Dear Sir,

This is in reference to letter dated 15.07.2022, 03.08.2022, 26.09.2022, 07.11.2022 and 22.11.2022 (Copy enclosed) regarding above stated subject matter.

In this regard, no information has been received from DDA till date to the undersigned. For your kind information it is also stated that the matter is being monitored by the Hon'ble NGT.

In view of above, it once again requested to submit enumeration list with numbering of trees on the site to this office within 07 days of receiving of this letter.

Plin
2/12/22
Tree Officer/Dy. Conservator of Forests (South)
South Forest Division

Copy to,

1. PS to Principal Chief Conservator of Forests, Govt. of NCT of Delhi for kind information.
2. PA to Conservator of Forests, Govt. of NCT of Delhi for kind information.
3. The DCF (P&M), Department of Forest & Wildlife, Govt. of NCT of Delhi for kind information.

Plin
2/12/22
Tree Officer/Dy. Conservator of Forests (South)
South Forest Division

OK

GOVT. OF NCT OF DELHI
OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD NEW DELHI -110044

F. No. F- 96/TO(S)/TOC-/2021-22/ 13483-85

Dated:- 7/11/22

To,

The Director Horticulture,
 Delhi Development Authority,
 Vikas Sadan, New Delhi

Sub: Letter received from DPCC dated 28.06.2022 in the Hon'ble NGT matter O.A. No. 355/2022 titled as "Hari vs. Govt. of NCT Delhi & Ors."- Reg.

Dear Sir,

This is in reference to letter dated 15.07.2022, 03.08.2022 and 26.09.2022 (Copy enclosed) regarding above stated subject matter.

A joint visit was conducted on 30.09.2022 by Sh. Vijay Kumar, DRO, Forest Department, Sh. Murlidhar, Dy Dir(Hort) DDA, Asstt. Dir(Hort) DDA, SO (Hort) DDA. It was informed by the officials of DDA present during the visit that matter would be discussed with senior officers of DDA and decision taken would be intimated to the forest department.

Till date no information has been received from the DDA. Therefore, it is requested to submit enumeration list with numbering of trees on the site to this office within 15 days of receiving of this letter.

Qin
7/11/22
Tree Officer/Dy. Conservator of Forests (South)
South Forest Division

Copy to,

1. PS to Principal Chief Conservator of Forests, Govt. of NCT of Delhi for kind information.
2. PA to Conservator of Forests, Govt. of NCT of Delhi for kind information.

Qin
7/11/22
Tree Officer/Dy. Conservator of Forests (South)
South Forest Division

o/c

Reminder-IV,
Urgent Court Matter

GOVT. OF NCT OF DELHI
OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD NEW DELHI -110044

F. No. F- 96/TO(S)/TOC-/2021-22/62-65

Dated:- 06.04.2023

To,

The Director Horticulture,
Delhi Development Authority,
Vikas Minar, New Delhi

Sub: Letter received from DPCC dated 28.06.2022 in the Hon'ble NGT matter O.A. No. 355/2022 titled as "Hari vs. Govt. of NCT Delhi & Ors."- Reg.

Dear Sir,

This is in reference to letter dated 15.07.2022, 03.08.2022, 26.09.2022, 07.11.2022, 22.11.2022 and 02.12.2022 (Copy enclosed) regarding above stated subject matter.

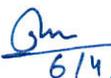
In this regard, no information has been received from DDA till date to the undersigned. For your kind information it is also stated that the matter is being monitored by the Hon'ble NGT.

In view of above, it once again requested to submit enumeration list with numbering of trees on the site to this office within 07 days of receiving of this letter.


6/4/23
Tree Officer/Dy. Conservator of Forests (South)
South Forest Division

Copy to,

1. PS to Principal Chief Conservator of Forests, Govt. of NCT of Delhi for kind information.
2. PA to Conservator of Forests, Govt. of NCT of Delhi for kind information.
3. The DCF (P&M), Department of Forest & Wildlife, Govt. of NCT of Delhi for kind information.


6/4/23
Tree Officer/Dy. Conservator of Forests (South)
South Forest Division